

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.02.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 14 of 2020	EPC Constructions India Ltd. Vs. SREI Equipment Finance Ltd.	AAkarshan Sahay	Arijit Mazumdar
2.	Comp. App. (AT) (Ins) No. 326 of 2021	State Tax Office-1 Vs. Divyesh N Desai & Anr.	Maulik Nanavati	Tishampati Sen Abhisree Saujanya- R1 & R2
3.	Comp. App. (AT) (Ins) No. 339 of 2021	Howrah Mills Company Ltd. Vs. JM Financial Asset Reconstruction Company Ltd.	Hasan Murtaza	Smriti Churiwal Utsav Mukherjee Jaiveer Kant

For Admission (Fresh Cases)

4.	Comp. App. (AT) No. 31 of 2022	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. With	Deepak Khosla	Rishi Sood-R1 Anand M Mishra- R2-R7
5.	Comp. App. (AT) No. 32 of 2022	R. P. Khosla Vs. Vikram Bakshi With	Deepak Khosla	Rishi Sood-R1 Anand M Mishra- R2-R7
6.	Comp. App. (AT) No. 33 of 2022	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors.	Deepak Khosla	Rishi Sood-R1 Anand M Mishra- R2-R7

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 127-128 of 2020	Nityank Infrapower & Multiventures Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Wadia Ghandy	Kritika Nagpal-R1 Yashvardhan Bhavya Bhatia
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8.	Comp. App. (AT) (Ins) No. 04 of 2021 & I.A. No. 2146 of 2021	Pani Logistics Through its sole proprietor, Kiran M. Jain Vs. Sona Alloys Pvt. Ltd. Through its Resolution Professional Vikas G Jain & Ors.	Vishakha Gupta	Sumit Kansal-R1 Senu Nizar-R2 Alok Dhir Sumit Shukla Aditya Shekhar Ekansh Gupta Umesh Ved-R3
9.	Comp. App. (AT) (Ins) No. 599 of 2021	R. S. Wire Industries, Through Its Proprietor Rakhi Merani Vs. Trans-Fabpower India Pvt. Ltd. & Ors. With	Kunal Kanungo	Shreyas Awasthi Shivanker Beher
10.	Comp. App. (AT) (Ins) No. 602 of 2021	K Copper Products Vs. Trans-Fab Power India Pvt. Ltd. & Ors. With	Pratiksha Sharma	Saahil Menon-R1 Rajabhau B Shinde Pramod Nansaheb Patil
11.	Comp. App. (AT) (Ins) No. 603 of 2021	Kiran Insulated Wire Industries Vs. Trans-Fab Power India Pvt. Ltd. & Ors.	Pratiksha Sharma	Saahil Menon-R1 Rajabhau B Shinde Pramod Nansaheb Patil
12.	Comp. App. (AT) No. 24 of 2022	Chowgule Shipbuilding Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors. With	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha
13.	Comp. App. (AT) No. 25 of 2022	Angre Port Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors.	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha

For Hearing

14.	Comp. App. (AT) (Ins) No. 284 of 2020 (PH)	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors. With	Bharat Sood	Sreenita Ghosh Sanchari Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee- CoC
15.	Comp. App. (AT) (Ins) No. 285 of 2020 (PH)	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee- CoC
16.	Comp. App. (AT) (Ins) No. 778 of 2020	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreyash U Lalit	P. K. Mittal-R1 Preeti Goel Anubhav Goel

17.	Comp. App. (AT) (Ins) No. 672 of 2021	Ram Ratan Modi Resolution Professional of Ducans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd.	Sanjana Nandi	Soumya Dutta Usha N. Banerjee Avishek Guha Ishaan Saha Soumya Dutta
18.	Comp. App. (AT) (Ins) No. 826 of 2021	Rustom Godrej Joshi Vs. Bank of India & Anr.	Mahesh Agarwal	Nirav Shah Sundaresh Satendra K. Rai-R1 Dhrupad Vaghani-R2

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

**-sd/-
Registrar**